

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4720

ANSWERED ON:23.04.2010

FUNDS TO DEPARTMENT OF ELECTRICITY OF ANDAMAN AND NICOBAR ISLANDS

Ray Shri Bishnu Pada

Will the Minister of POWER be pleased to state:

- (a) the details of funds released to the Department of Electricity by the Andaman & Nicobar Islands (A&N) Administration under Tsunami Rehabilitation Package for various schemes;
- (b) the details of the works undertaken by the Department of Electricity in the A&N Islands;
- (c) the present status of the works undertaken along with the amount spent on such works;
- (d) whether the funds released were not utilized properly;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : The details of funds released by the Andaman & Nicobar Administration to various executing agencies under the Tsunami Rehabilitation Package are as under:

Year	Allocation (Rs. Cr.)	Expenditure (Rs. Cr.)
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2005-06	16.82	16.82
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2006-07	51.93	51.93
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2007-08	45.38	45.17
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2008-09	50.00	49.09
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2009-10	102.59	102.59
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Total	266.72	265.60
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(b) & (c) : Detailed status of the work assigned to various agencies by Electricity Department of Andaman & Nicobar Administration are as at Annex.

(d) : As informed by the Andaman & Nicobar Administration, the funds so released are being utilized properly.

(e) & (f) : Do not arise in view of (d) above.